

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 365 OF 2017
&
APPEAL NO. 210 OF 2018

Dated : 16th October, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

Raj West Power Limited

...Appellant(s)

Vs.

**Rajasthan Electricity Regulatory Commission &
Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Mr. Aman Anand
Mr. Aman Dixit

Counsel for the Respondent(s) : Mr. R. K. Mehta
Ms. Himanshi Andley for R.1

Mr. P. N. Bhandari for R.2 to 4

ORDER

Both, Mr. Basava Prabhu Patil, learned senior counsel and Mr. Bandari, learned counsel, are present.

Since the Bench is hearing other part heard matters, this matter did not reach for hearing. Hence, adjourned to **21st & 22nd January, 2020.** Interim order, if any, shall continue till the next date of hearing.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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